

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1243
TO BE ANSWERED ON 20.12.2018**

WELFARE SCHEMES FOR POOR

**1243. SHRI RAJMANI PATEL:
SHRI VIJAY PAL SINGH TOMAR:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of social welfare schemes being implemented in various States along with the names of the each scheme;
- (b) whether there is any monitoring mechanism to check whether the benefits under these schemes are reaching the needy persons; and
- (c) whether some specific schemes are still to be announced for weaker sections/ BPL people in various States particularly for Madhya Pradesh and Uttar Pradesh and if so, the details of those schemes along with the allocations proposed therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a): The schemes being implemented by the Ministry of Social Justice and Empowerment is placed at Annexure.
- (b): The projects and schemes of the Ministry are monitored through several mechanisms such as :
 - i) The schemes/programmes implemented through Non Governmental Organisations are monitored by respective State Governments/ UT Administrations.
 - ii) Annual inspection of all institutions is done by the State Governments/ UT administrations.
 - iii) Mandatory submission of Audited Statement of Accounts and Utilization Certificate duly verified by a Chartered Accountant is required by the grantee organizations.
 - iv) Surprise inspection of all NGOs is done by teams of the Central Ministry.
 - v) Payment of scholarships are directly made to the Banks/Post Office accounts of the beneficiaries.
 - vi) A Steering Committee in the Ministry monitors and reviews regularly, the progress of construction of hostels.
 - vii) Fee fixation Committee is in place to regulate the fee claims of the institutions.
- (c): There is no such proposal at present.

Referred to reply to part (a) to Rajya Sabha Starred Question No. 1243 for 20-12-2018.

Names of the social welfare schemes being implemented

Sl. No.	Names of Scheme
1	Pre-matric scholarship to Scheduled Caste students.
2	Post-matric Scholarship to SC students
3	Babu Jagjivan Ram Chhatrawas Yojna
4	National Fellowship for Scheduled Castes.
5	National Overseas Scholarships for SCs
6	Pradhan Mantri Adarsh Gram Yojana.
7	Special Central Assistance to Scheduled Caste Sub-Plan.
8	Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities Act, 1989
9	Assistance to Voluntary Organisations working for welfare of SCs.
10	Top Class Education for SC students
11	Assistance to State Scheduled Caste Development Corporations.
12	Free Coaching for SC and Other Backward Calss students.
13	Pre-Matric Scholarships for OBC students
14	Post-Matric Scholarships for OBC students.
15	National Fellowship for OBC students.
16	Assistance for Skill Development.
17	Construction of Hostels for OBC Boys and Girls
18	Dr. Amedkar Scheme of Interest Subsidy on Educational Loans for Overseas Studies for Students belonging to the OBCs and Economically Backward Classes.
19	Integrated Program for Senior Citizen
20	Rashtriya Vayoshri Yojana
21	Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.
22	Deendayal Disabled Rehabilitation Scheme.
23	Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)

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